

Central Administrative Tribunal  
Principal Bench, New Delhi.

OA-1001/94  
MA-1486/94

(2)

New Delhi this the 23rd Day of May, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman  
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Sh. Virendra Pal Singh,  
S/o Sh. Tulsi Singh,  
R/o C-II 69 Servant Quarter,  
Pandara Road,  
New Delhi.

Applicant

(By advocate Mrs. Rani Chhabra)

versus

1. Union of India,  
through its Secretary,  
Ministry of Communication,  
Dept. of Telecommunication,  
Sanchar Bhawan,  
New Delhi.

2. The General Manager,  
Telecom, U.P. Circle,  
Lucknow.

3. The Director of Telegraphs,  
Bareilly.

4. Divisional Engineer Telegraphs,  
Moradabad.

Respondents

ORDER (ORAL)  
delivered by Hon'ble Mr. Justice S.K. Dhaon, V.C.

According to the applicant, he worked as a casual worker from May, 1980 to February, 1985. He rendered four years continuous service with the respondents' department. His services were terminated by the respondents with effect from March, 1985 by means of an oral order.

The prayer is that retrenchment order of the applicant may be quashed with a direction to the respondents to take him back in service, thereafter give him all the benefits etc.

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(3)

This application is supported by an application seeking the condonation of delay. Having given due care, we feel that this is not a fit case where delay can be condoned. The order of termination was passed way back in March, 1985 even before the Tribunal came into existence. This application has to be rejected as barred by limitation. Accordingly, it is rejected.

Like any other citizen of this country, the applicant is entitled to be considered for a fresh engagement alongwith others if he is otherwise eligible and if and when the respondents make fresh recruitments. It goes without saying that the consideration of the applicant will be on merits and in accordance with law.

With these observations, this application is dismissed summarily.

*B.N. Dholiyal*  
(B.N. DHOUDIYAL)  
MEMBER (A)

*S.K. Dhaon*  
(S.K. DHAON)  
VICE CHAIRMAN

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